

SUPR EME COUR T OF I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).21478/2008

KERALA STATE HOUSING BOARD & ANR.

Petitioner(s)

VERSUS

K.NARAYANA PODUVAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

with SLP(C) No. 21817/2008

(with office report)

with SLP(C) No. 22115/2008

(with office report)

Date: 13/08/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. M.T. George, Adv.

Mr. Smitharani. M.R., Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

SLP(C)No. 21478/2008

Respondent No. 1 to 3 and 5 served but no  
appearance.

No counter affidavit has been filed by Respondent  
No. 4 despite order of last chance.

Petitioner to file affidavit alongwith proof of Dasti  
service of notice on Respondent No. 6 to 9 in four weeks' as  
last chance.

SLP(C)No. 21817/2008

Respondent Nos. 1, 3, 6 to 8 and 10 served but no  
appearance.

Petitioner to file affidavit alongwith proof of  
Dasti service of notice on Respondent No. 2, 4, 5 and 9  
within four weeks' as last chance.

SLP(C)No 22115/2008

Petitioner to file affidavit alongwith proof of  
Dasti service within four weeks.

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List on 19 October, 2009.

(M.K.GUPTA)

